

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 721 OF 2024

IN THE MATTER OF:

O.A. No. 721 OF 2024- News Item titled "गंगा नदी से कम हुए जल आपूर्ति तो आगरा वालों को याद आई यमुना, नदी की ये तस्वीर बयां कर रही बेहाली का दर्द" appearing in News 18 dated 12.05.2024

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ADVOCATE FOR THE RESPONDENT:

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Mob-9810625315

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 721 OF 2024

IN THE MATTER OF:

O.A. No. 721 OF 2024- News Item titled "गंगा नदी से कम हुए जल आपूर्ति तो आगरा वालों को याद आई यमुना, नदी की ये तस्वीर बयां कर रही बेहाली का दर्द" appearing in News 18 dated 12.05.2024

AFFIDAVIT ON BEHALF OF NATIONAL MISSION FOR CLEAN GANGA /
RESPONDENT NO. 3

MOST RESPECTFULLY SHEWETH:

I, Anup Kumar Sirvastava, aged about 57 years, presently working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi do hereby solemnly affirm and state as under:

1. That I am working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), Ministry of Jal Shakti, Government of India, New Delhi. I am duly authorized for and on behalf of the Respondent No. 3 to swear to the present affidavit. I am fully conversant with the facts and circumstances of the present case from the records.
2. That I am the Authorized Representative of the Respondent No. 3 in the captioned matter. I am fully conversant with the facts of the case and am thus competent to depose the present affidavit.



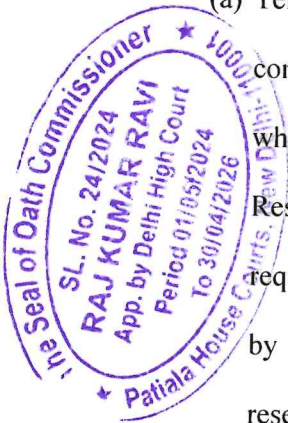
3. That Tehri Hydropower Complex (HPC) is a multipurpose scheme on river Bhagirathi designed for storing surplus water of river Bhagirathi during monsoon and releasing the stored water to fulfil the irrigation and drinking water needs of the population in the Gangetic plains of Uttarakhand and Uttar Pradesh during non-monsoon period. It has three major components:

- (a) Tehri Hydro Power Plant (Tehri HPP) - 1000 Mega Watt (MW)- In Operation
- (b) Koteshwar Hydro Electric Project (HEP) 400 MW- In Operation
- (c) Tehri Pumped Storage Plant (PSP) 1000 MW- Under Construction

4. That a request letter dated 27th March, 2024 was received from THDC India Ltd. (THDCIL) requesting to permit Tehri HPP and no release of water from Tehri Reservoir to accomplish construction/commissioning of Tehri PSP for reasons stated as under:

(a) Tehri PSP being an integral part of Tehri Hydro Power Complex, it shares common infrastructure with operational plants Tehri HPP and Koteshwar HEP which includes upstream Tehri Reservoir and downstream Koteshwar Reservoir. Hence, final stage of construction and commissioning of Tehri PSP requires timely joining of water conductor system with the upstream reservoir by removing existing plug in Head Race Tunnel (HRT) and downstream reservoir which involves breaking of flood protection wall at Tail Race Tunnel (TRT) outlet. These are mandatory pre-commissioning activities;

(b) Further, these pre-commissioning activities require complete Shutdown of Tehri Plant for a period of 45 Days, for construction works of Baffle wall and breaking of Flood Protection wall at TRT outlet. It is also mentioned that proposed period from mid of May to Jun is opportune time for execution of pre-commissioning activities, due to very low demand of water for irrigation;



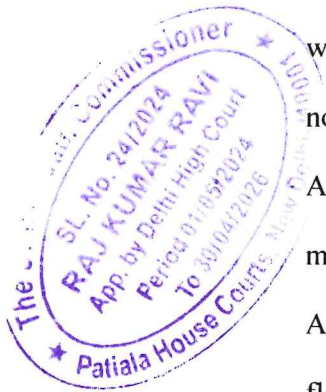
- (c) These activities are mandatory for commissioning of Tehri PSP and can only be carried out during a specific time period of the year, particularly when the reservoir level is low, irrigation demand is low and non-monsoon period. If this time period is missed, the next suitable opportunity won't arise until the following year during the same time period. This delay would lead to unnecessary project delays and cost overruns, and result into generation loss; &
- (d) And to allow THDCIL to do complete shutdown of plant and zero release from the Tehri reservoir from 15th May to 30 Jun 24 (45 Days).

Copy of letter from Director (Technical), THDC India Ltd. Dated 27.03.2024 is marked herewith as *Annexure 'A'*.

5. That as per the E-flow notification issued on 09.10.2018 Section 2 (III) (vi) says that the Central Water Commission (CWC) shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows and reporting of necessary information to the appropriate authority as and when required and also authorized to take emergent decisions about the water storage norms in case of any emergency. Hence the request letter (TE-16019/3/2020-O/o AD(RD-Tech) dated 24/04/2024) was referred to CWC to take necessary action in the matter, and intimate NMCG accordingly. Copy of request letter (TE-16019/3/2020-O/o AD(RD-Tech) dated 24/04/2024) is marked herewith as *Annexure 'B'*. Copy of the E-flow Notification is placed at *Annexure 'C'*;

6. That CWC vide letter Dated- 14/05/2024 submitted its response stating among other things that-

- (a) The proposed shutdown of THDC HPP from 15th May - 30th June 2024 amounting to 45 days cannot be further compressed by THDC, even after taking into account all possible considerations. Hence, the maximum period of



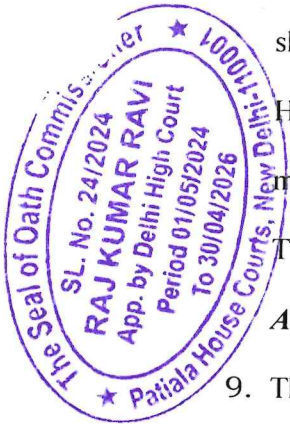
shutdown from 15th May - 30th June 2024 amounting to 45 days is considered rational.

- (b) Taking into consideration the proposed shutdown of THDC's hydropower plant for commissioning of Tehri PSP, a reduced discharge of e-flow release of 7 cumecs (approx 250 cusecs) which includes seepage water from Koteshwar Dam during the shutdown period of 45 days from 15th May 2024 to 30th June 2024 may be considered allowable.

Copy of CWC letter dated 14/05/2024 is marked herewith as *Annexure 'D'*.

8. That based on the recommendations of CWC, and keeping other factors involved in the commissioning of Tehri PSP into consideration, approval for the same was conveyed to THDC vide letter dated 21st May 2024 for release of e-flow at reduced rate-not to be less than 7 cumecs effective from 01.06.2024 to 30.06.2024, i.e., the period of proposed shutdown. It was also clarified that the seeking approval for the shutdown of Tehri Hydro Power complex from concerned agencies, from Govt of UP, taking measures to meet any contingency during the period, etc. will be the sole responsibility of THDC. Copy of NMCG letter dated 21.05.2024 to THDC is marked herewith as *Annexure 'E'*;

9. That vide letter dated 10th July 2024, THDC informed that the river Joining activities have been successfully completed and water release from the Tehri Reservoir restored, as Tehri HPP and Koteshwar HEP hydro plants resumed operation on 6th and 7th of July 2024 respectively. It was also apprised that THDCIL is releasing water from the reservoir adhering to the e-flow requirements which is 30% of the preceding 10-daily inflow for the period June-Sep. The preceding 10-dail inflow of the Bhagirathi River is approx. 270 Cumecs whereas current release from Tehri complex is around 530 Cumecs



which is approximately twice that of the required e-flow. Copy of THDC letter dated 10.07.2024 is marked herewith as *Annexure 'F'*.

10. That based on the above mentioned facts and circumstances, it is humbly submitted that that the Tehri dam closure was a one-time intervention for a short period primarily to make Tehri PSP operational.



DEPONENT

VERIFICATION

I, the deponent above named do hereby verify that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom. Verified at New Delhi on this 19 day of SEP 2024.

DEPONENT

Date:

Place: New Delhi



VERIFIED THAT THE DEPONENT
Sri/Smt./Km.....
S/o, W/o, D/o, Sh.....
R/o.....
Identified by Sri/Smt.....
has solemnly Attested before me at Delhi
on..... St. No. 108/04
that the contents of the affidavit which
have been read over & explained to him/her
are true & correct to his/her knowledge.

Oath Commissioner, Delhi

19 SEP 2024

I identified the Deponent who signed in my presence



टीएचडीसी इंडिया लिमिटेड THDC INDIA LIMITED

(अनुसूची-'क' मिनरी रत्न पीएसयू)
(Schedule - A Mini Ratna PSU)

CIN : U45203UR1988GOI009822



No. THDCIL/RKSH/D(T) Sectt./ 263

Date: 27.03.2024

The Director General,
National Mission for Clean Ganga,
Ministry of Jal Shakti,
Department of Water Resource,
River Development & Ganga Rejuvenation
1st Floor , Major Dhyan Chand National Stadium
India Gate, New Delhi -110002
Tel : 011-23072900/901
Email: admn.nmcg@nic.in

Clk :
Dy. No. : 257
Date : 02/4/24

Sub : Shutdown of Tehri HPP and zero release of water from Tehri Reservoir to accomplish construction/commissioning of Tehri PSP(4x250MW) -regarding

Sir,

Tehri Hydropower Complex (Tehri HPC) is a multipurpose scheme on river Bhagirathi, a tributary of river Ganges. It is designed for storing surplus water of river Bhagirathi during monsoon (21st June to 31st Oct.) and releasing the stored water to fulfil the irrigation and drinking water needs of the population in the Gangetic plains of Uttarakhand and Uttar Pradesh during non-monsoon period (1st Nov to 20th June) while generating 2400MW of peaking power. Tehri HPC consists of the following three plants:

1. Tehri Hydro Power Plant (Tehri HPP) - 1000 MW (4x250MW) – In Operation
2. Koteswar Hydro Electric Project (Koteswar HEP) - 400 MW (4x100MW) – In Operation
3. Tehri Pumped Storage Plant (Tehri PSP) - 1000 MW (4x250MW) ~ Under Construction and expected to be commissioned in 2024-25.

Urgent
Tehri PSP (4x250MW) of Tehri HPC is in advance stage of commissioning and its Unit-01 and Unit-02 are targeted to be completed in Jul'24 and Sep'24 whereas Unit 03 and 04 are targeted to be completed by Nov'24 and Dec'24. As, Tehri PSP being an integral part of Tehri Hydro Power Complex, it shares common infrastructure with operational plants Tehri HPP(4x250MW) and Koteswar HEP(4x100MW) which includes upstream Tehri Reservoir and downstream Koteswar Reservoir. Hence, final stage of construction and commissioning of Tehri PSP requires timely joining of water conductor system with the upstream reservoir by removing existing plug in HRT and downstream reservoir which involves breaking of flood protection wall at TRT outlet. These are mandatory pre-commissioning activities.

Pl. discuss tomorrow
सूचना का
अधिकार
RIGHT TO
INFORMATION

03.4.2024
प्रधान कार्यालय : गंगा भवन, प्रगतिपुरम, बाईपास रोड, ऋषिकेश - 249201
Corporate Office : GANGA BHAWAN, PRAGATIPURAM, BYPASS ROAD, RISHIKESH - 249201
पंजीकृत कार्यालय : भागीरथी भवन (टॉप टेरिस), भागीरथीपुरम, टिहरी गढ़वाल-249 124
Regd. Office : Bhagirathi Bhawan, (Top Terrace), Bhagirathipuram, Tehri Garhwal-249 124
टेलीफैक्स- 0135-2439463, Telefax: 0135-2439463, Website Adress : www.thdc.co.in
("हिन्दी को राजभाषा बनाना, भाषा का प्रश्न नहीं अपितु देशाभिमान का प्रश्न है")



The pre-commissioning activities require complete Shutdown of Tehri Plant for a period of 45 Days, for construction works of Baffle wall and breaking of Flood Protection wall at TRT outlet. The required 45 days complete shutdown is proposed from 15th May to 30th Jun '2024 . In this context, THDCIL also sought the NOC from Govt of UP for complete shutdown of Tehri HPP and KHEP and zero release from Tehri reservoir as water released from Tehri reservoir is regulated by UPID for the purposes of irrigation and drinking at Bhimgoda Barrage in Haridwar.

In order to facilitate the seamless execution of construction and commissioning activities of Tehri PSP, while closely considering their implication on water release, THDCIL did a meticulous analysis, based on historical data of Inflow, Irrigation Demand, Operational Limitations, and the associated risks. In this context the following is submitted.

- Proposed period from mid of May to Jun is opportune time for execution of pre-commissioning activities, due to very low demand of water for irrigation.
- Normally, monsoon cycle commences from last week of June and intensifies in the subsequent months. Any construction activity in the river and on its banks during the monsoon poses considerable risks, particularly due to engagement of substantial manpower and material resources. Therefore, it would be prudent to complete proposed construction and commissioning activities before the onset of monsoon. These activities are mandatory for commissioning of Tehri PSP and can only be carried out during a specific time period of the year, particularly when the reservoir level is low, irrigation demand is low and non-monsoon period. If this time period is missed, the next suitable opportunity won't arise until the following year during the same time period. This delay would lead to unnecessary project delays and cost overruns, and result into generation loss..

In view of the above, it is evident that commissioning of Unit-01 can be achieved in July'24, if all the pre-commissioning activities as mentioned above are completed by 30th Jun, else it has to be postponed during subsequent months of monsoon which would be an unfavorable time period. After monsoon, reservoir will be at its highest level having no cushion for storage and thereafter demand for water will be high on account of irrigation, drinking and Magh Mela etc. Hence, after monsoon and subsequent months restrictions over release may affect larger public interest in downstream and plant shut-down will not be possible due to exhaustion of storage capacity.

Considering the above, benevolent intervention of your esteemed office in the matter is earnestly implored to allow THDCIL to do complete shutdown of plant and zero release from the Tehri reservoir from 15th May to 30 Jun '24 (45 Days).



THDCIL also assures to explore possibilities to release 2-4 Cumecs water from Koteshwar reservoir. THDCIL's team will also closely co-ordinate with NMCG to proactively manage specific water release in river up to the extent possible.

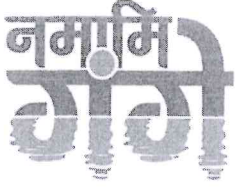
Furthermore, timely commissioning of Tehri PSP and its importance as emphasized above becomes more important with the fact that Tehri PSP stands as a cornerstone in our nation's interest, the completion of Tehri PSP will usher in a substantial increase of 1000MW in installed energy storage capacity on the national Grid effectively catering to the rising demand, thereby serving the greater national interest.

Kind Regards,

Yours Sincerely,

A handwritten signature in black ink, appearing to read 'Bhupendra Gupta', is written over a faint, circular stamp or watermark.

(Bhupendra Gupta)
Director (Technical)
THDCIL, Rishikesh



File No.: TE-16019/3/2020-O/o AD(RD Tech) NMCG

Dated: 24.04.2024

To,

The Chairman,
Central Water Commission
3rd Floor (South), Sewa Bhawan,
R.K. Puram, Sector-1
New Delhi – 11006

Subject: Request received for Shutdown of Tehri HPP and zero release of water from Tehri Reservoir to accomplish construction/commissioning of Tehri PSP (4x250MW)-reg.

Sir,

This has reference to letter under reference wherein a request has been made by Director (Technical), THDC India Ltd. for complete shutdown of Tehri HPP and zero release of water from Tehri Reservoir to accomplish construction/commissioning of Tehri PSP (4x250MW) from 15th May to 30th June, 2024. Copy of the letter is enclosed.

2. In this context, kind attention is drawn towards Section 2 (III) (vi) of e-flow notification dated 9th October 2018 which states that 'the Central water commission shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows and reporting of necessary information to the appropriate authority as and when required and also authorized to take emergent decisions about the water storage norms in case of any emergency'

3. Accordingly, it is requested to kindly look into the matter and take necessary action, preferably in consultation with concerned stakeholders.

This issues with the approval of DG, NMCG

Encl. As above

Yours faithfully,

(Anup Kr. Srivastava)

Executive Director (Technical)

Copy to:

1. PS to Secretary, MoWR
2. PS to Director General, NMCG, New Delhi
3. Director (Technical), THDC India Ltd. Rishikesh, Uttarakhand

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)

प्रथम तल, भेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)

First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002

Ph.: 011-23072900, 23072901



टीएचडीसी इंडिया लिमिटेड THDC INDIA LIMITED

(अनुसूची-'क' विनी रत्न पीएसयू)
(Schedule - A Mini Ratna PSU)

CIN : U45203UR1988GOI009822



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ANNEXURE-

THDCIL/RKSH/OMS, QA & Safety/12

Date: 09.04.24

To,
Member(RM),
Central Water Commission,
Sewa Bhawan, R. K. Puram
New Delhi.

Sub.: Permission for releasing reduced e-flow from Tehri Hydro Power Complex to facilitate commissioning of 1000MW Tehri PSP.

Dear Sir,

This has reference to THDCIL letter dated 27.03.24 to NMCG regarding reduced "E-flow" during proposed plant shutdown of Tehri HPP and Koteshwar HEP from 15th May to 30th Jun 2024 for commissioning of Tehri PSP. 1st meeting was convened by CWC on 26.04.24 through virtual mode. The meeting was chaired by the Member(RM), CWC and attended by concerned officers from CWC, NMCG and THDCIL. In the meeting THDCIL explained about the requirement of closure of Tehri HPP and Koteshwar HEP for commissioning of Tehri PSP. CWC advised to submit a detailed presentation to make them understand details of different components of Tehri Complex, work to be executed for PSP commissioning requiring proposed closure of plants and options available to release maximum possible discharge downstream of Tehri / Koteshwar dam to meet e-flow requirement. The detailed presentation was sent to CWC on 30.04.24.

2nd meeting was convened by CWC on 8th May 2024 through virtual mode. The meeting was chaired by the Member(RM), CWC and attended by concerned officers from CWC, NMCG and THDCIL. It is agreed that closure of Tehri HPP is inevitable to complete the river joining works at TRT outlet of Tehri PSP but discharge, to the extent possible, from Koteshwar HEP should have been released without affecting the health of the EM equipment. During the meeting:

- THDCIL explained that the proposed closure is the only opportune time period of the year due to low irrigation demand, maximum storage availability to mitigate any unprecedented flood and minimum plant capacity.
- THDCIL submitted that during the proposed shutdown total available discharge from upstream Tehri Reservoir shall be approximately 3 Cumecs which includes discharge of Aviral Dhara, Seepage / Leakage discharge of various galleries and drainage systems etc. and discharge of Bhatogi Nala in the downstream of dam.
- THDCIL also submitted that the MDDL of Koteshwar HEP is at EL 598.5 m and top level of power intake is EL 588m, hence Koteshwar reservoir may be depleted up to EL 590m to eliminate any possibility for air to enter into the water conductor system. The available storage



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Corporate Office : GANGA BHAWAN, PRAGATIPURAM, BYPASS ROAD, RISHIKESH - 249201

पंजीकृत कार्यालय : भागीरथी भवन (टॉप टेरस), भागीरथीपुरम, टिहरी गढ़वाल-249124

Regd. Office : Bhagirathi Bhawan, (Top Terrace), Bhagirathipuram, Tehri Garhwal-249 124

टेलीफोन- 0135-2439463, Telefax: 0135-2439463, Website Address : www.thdc.co.in

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14
टीएचडीसी इंडिया लिमिटेड
THDC INDIA LIMITED

(अनुसूची-‘क’ मिनरी रत्न पीएसयू)
(Schedule - A Mini Ratna PSU)

CIN : U45203UR1988GOI009822



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12

between EL 598.5 and EL 590m is approximately 15MCM which could allow a release of 3.8 Cumecs for 45 days.

- iv. THDCIL deliberated possible scenarios for water release from Tehri HPC during 45 days through Koteshwar HEP:

Available Inflow into Koteshwar reservoir from upstream = 3.0 Cumecs
Release from available storage in Koteshwar reservoir = 3.8 Cumecs

Hence, total possible daily release from Koteshwar HEP shall be 6.8 Cumecs (say 07 Cumecs) during the shutdown period of 45 days.

- v. CWC appreciated submission of THDCIL and informed that THDCIL proposal should be for recommendations of CWC about the impact of closure of Tehri and Koteshwar plants on e-flow release only. Permission for closure of power plants and reduction in release for irrigation and drinking water will be dealt by other ministries / departments. THDCIL informed that they are seeking approval from other concerned ministries / departments' seperately.
- vi. THDCIL was advised to submit their request for release of reduced 'e-flow' to the extent possible from Tehri Complex i.e. through Koteshwar HEP without affecting the health of the plant. It appears that a release of about 07 cumecs is possible, hence THDCIL should request CWC to allow them for releasing reduced e-flow.

In view of the above, THDCIL proposes that they may please be allowed to release reduced e-flow of about 7 cumecs from Tehri Hydro Power Complex through Koteshwar HEP as against 25% / 30% of inflow during the proposed shutdown period considering the fact that it is one of its kind of emergency and exceptional requirement to facilitate commissioning of Tehri PSP which is one of the project of National interest given its requirement for energy security, grid stability and clean energy goal in the present context.

Thanking you,

Yours faithfully,

(Virendra Singh)

Chief General Manager (OMS) 9/5/24

Copy to:

1. Executive Director(NMCG), New Delhi.
2. TS to D(T), THDCIL , Rishikesh



सूचना का
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प्रधान कार्यालय : गंगा भवन, प्रगतिपुरम, बाईपास रोड, ऋषिकेश - 249201

Corporate Office : GANGA BHAWAN, PRAGATIPURAM, BYPASS ROAD, RISHIKESH - 249201

पंजीकृत कार्यालय : भागीरथी भवन (टॉप टेरिस), भागीरथीपुरम, टिहरी गढ़वाल-249124

Regd. Office : Bhagirathi Bhawan, (Top Terrace), Bhagirathipuram, Tehri Garhwal-249 124

टेलीफोन - 0135-2439463, Telefax: 0135-2439463, Website Adress : www.thdc.co.in

("हिन्दी को राजभाषा बनाना, भाषा का प्रश्न नहीं अपितु देशाभिमान का प्रश्न है")

भारत सरकार
केंद्रीय जल आयोग
नदी संरक्षण निदेशालय

विंग-1, प्रथम तल, पश्चिम खंड-2,
आर. के. पुरम, नई दिल्ली-110606
Email: rcddte-cwc@nic.in
Dated: 14/05/2024

To, Executive Director (Tech.)
NMCG, New Delhi

Sub: Shutdown of Tehri HPP and zero release of water from Tehri Reservoir to accomplish construction/commissioning of Tehri PSP (4 X 250MW)-reg.
Ref: NMCG letter no TE-16019/3/2020-o/oRD(Tech) NMCG dt 24.4.2024 and THDC letter no THDCIL/RKSH/OMS QA&Safety/12 dt 9.5.2024

Sir,

Kindly refer to the above letter of NMCG enclosing therein THDC's letter no THDCIL/RKSH/D(T) Sectt/263 dated 27.3.2024 on THDC's proposal for zero e-flow release due to proposed shutdown of Tehri HPP so as to enable the start of commissioning of Tehri Pumped Storage Project.

To resolve the matter, 2 meetings were convened by CWC on 26.4.2024 and on 8.5.2024. Based upon the interactions by CWC with the officials of THDC and NMCG, after thorough examination of facts and figures and upon confirmation by THDC on the quantified discharge from upstream leakages/ flows from intervening rivulets, the recommendations of CWC are as follows:

- a. The proposed shutdown of THDC HPP from 15th May - 30th June 2024 amounting to 45 days cannot be further compressed by THDC, even after taking into account all possible considerations. Hence, the maximum period of shutdown from 15th May - 30th June 2024 amounting to 45 days is considered rational.
- b. Taking into consideration the proposed shutdown of THDC's hydropower plant for commissioning of Tehri PSP, a reduced discharge of e-flow release of 7 cumecs(approx 250 cusecs) which includes seepage water from Koteshwar Dam during the shutdown period of 45 days from 15th May 2024 to 30th June 2024 may be considered allowable.
- c. From a technical standpoint and from emergency consideration, the storage of Tehri reservoir may not be depressed below the level of EL. 589.5 m under any circumstance.
- d. In absence of a powerhouse bypass arrangement, the water from Koteshwar dam may be released from the powerhouse through turbines, under standstill condition.
- e. Regulation of eflow, reduced or otherwise, shall be responsibility of

NMCG.

- f. Decision/approval for shutdown of Tehri HPP may be taken by appropriate authority of THDC

This issues with the approval of Chairman, CWC.

Yours faithfully,

Deepak Kumar
(Director)

Copy for kind information to:

1. PPS to Chairman, CWC
2. PPS to Member(RM), CWC
3. PPS to Member (D&R), CWC



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राष्ट्रीय स्वच्छ गंगा मिशन¹⁵
National Mission for Clean Ganga

ANNEXURE - E

File No.: TE-16019/3/2020-O/o AD(RD Tech) NMCG

Dated: 21.05.2024

To,

The Chief General Manager (OMS)
THDC India Ltd
Rishikesh, Uttarakhand

Subject: Shutdown of Tehri HPP and zero release of water from Tehri Reservoir to accomplish construction/commissioning of Tehri PSP (4x250MW)-reg.

Ref- THDCIL/RKSH/D(T) Sectt. /263 dated 09.05.2024

Sir,

This has reference to letter under reference wherein a request has been made by THDC India Ltd to release reduced e-flow of about 7 cumecs from Tehri Hydro Power Complex through Koteshwar HEP as against 25%/30% of inflow during the proposed shutdown period for reasons stated therein.

2. In this context, kind attention is drawn towards Section 2 (III) (vi) of e-flow notification dated 9th October 2018 which states that '*the Central water commission shall be the designated authority and the custodian of the data and shall be responsible for supervision, monitoring, regulation of flows and reporting of necessary information to the appropriate authority as and when required and also authorized to take emergent decisions about the water storage norms in case of any emergency*'.

3. Accordingly, NMCG referred this matter to CWC vide our letter dated 24.04.2024. CWC submitted its observations vide its letter dated 14.05.2024 (copy enclosed). Based on the recommendations of CWC, and keeping other factors involved in the commissioning of Tehri PSP into consideration, approval of competent authority is hereby conveyed for release of e-flow at reduced rate-not to be less than 7 cumecs effective from 01.06.2024 to 30.06.2024, i.e., the period of proposed shutdown. It is also clarified that the seeking approval for the shutdown of Tehri Hydro Power complex from concerned agencies, from Govt of UP, taking measures to meet any contingency during the period, etc. will be the sole responsibility of THDC.

This issues with the approval of DG, NMCG.

Encl: As above.

Yours faithfully,

(Anup Kr Srivastava)

Executive Director (Technical)

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)

प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)

First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002

Ph.: 011-23072900, 23072901

Copy to:

1. PPS to Secretary, DoWR, RD & GR, MoJS
2. PS to Director General, NMCG, New Delhi
3. Dir, Technical, THDCIL, Rishikesh, Uttarakhand
4. Dir, RDC, CWC



टीएचडीसी इंडिया लिमिटेड THDC INDIA LIMITED

(अनुसूची-क' मिनरी रत्न पीएसयू)
(Schedule - A Mini Ratna PSU)

CIN : U45203UR1988GOI009822



भारत 2023 INDIA
वसुधैव कुटुम्बकम्
ONE EARTH • ONE FAMILY • ONE FUTURE

No: THDC/RKSH/OMS/F- 134

Date: 10 Jul 2024

To,

The Executive Director(Technical),
National Mission for Clean Ganga,
Ministry of Jal Shakti, Govt of India,
First Floor, Major Dhyan Chand National Stadium,
India Gate, New Delhi -110002

Sub: Restored Water Release and Compliance with E-Flow Requirements at Tehri and Koteshwar HEPs- regarding

Ref: TE-16019/3/3030-O/o AD(RD Tech) NMCG Dtd: 21.05.2024

Sir,

We extend our sincere thanks and gratitude to the National Mission for Clean Ganga for allowing reduced e-flow to execute river Joining works and commissioning related works of Tehri PSP. We are pleased to report that the river Joining activities have now been successfully completed and water release from the Tehri Reservoir restored, as Tehri HPP and Koteshwar HEP hydro plants resumed operation on 6th and 7th of July 2024 respectively. THDCIL is committed to release water from the reservoir adhering to the e-flow requirements from time to time as per gazette notification and CWC directions which is 30% of the preceding 10-daily inflow for the period June-Sep. According to observed data, the preceding 10-daily inflow of the Bhagirathi River is approx. 270 Cumecs whereas current release from Tehri complex is around 530 Cumecs which is approximately twice that of the required e-flow. This is for kind information please.

Thank you for your continued support.

With Regards,

O/o ED (T), NMCG

Dy. No. 536

Date 15/07/2024

Pt. put up in file

Yours Sincerely,

Virendra Singh
Virendra Singh 10/7/24
Chief General Manager(OMS)

Copy to:

- Director, River Conservation Directorate, CWC New Delhi.
- Chief Engineer (Ganga) UPID, Meerut. U.P.

Ms Anu / Ms Anjali



सूचना का
अधिकार
RIGHT TO
INFORMATION

प्रधान कार्यालय : गंगा भवन, प्रगतिपुरम, बाईपास रोड, ऋषिकेश - 249201
Corporate Office : GANGA BHAWAN, PRAGATIPURAM, BYPASS ROAD, RISHIKESH - 249201
पंजीकृत कार्यालय : भागीरथी भवन (टॉप टेरिस), भागीरथीपुरम, टिहरी गढ़वाल-249124
Regd. Office : Bhagirathi Bhawan, (Top Terrace), Bhagirathipuram, Tehri Garhwal-249 124
टेलीफैक्स- 0135-2439463, Telefax: 0135-2439463, Website Adress : www.thdc.co.in
(“हिन्दी को राजभाषा बनाना, भाषा का प्रश्न नहीं अपितु देशाभिमान का प्रश्न है”)

